

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.3906/2016

This the 3rd day of May, 2017

Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)

Udhav Sunani, P.O. II Retd
Aged about 62 years
S/o Late Sh. S.S. Sunani
R/o H.No. 216, Devli Village
New Delhi-110062.

....Applicant

(Through Advocate: Sh. Pushpinder Yadav)

Versus

1. CEO, DJB
Delhi Jal Board, Varunalya, Phase II
Karol Bagh, Delhi
New Delhi-110005.

2. Vice-Chairman
JLN Marg, DDA Vikas Sadan, New Delhi
New Delhi-110002.

....Respondents

(By Advocate: Shri Vishvender Verma for respondent-DJB and Shri Himanshu Bhandari for Ms. Sriparna Chatterjee for respondent-DDA)

Order (oral)

Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for respondent-Delhi Jal Board has produced a circular dated 14.10.2016. After perusal of the same, it was agreed upon by the parties that the relief prayed for in this OA has been granted. Accordingly, this OA has become infructuous. Dismissed as such.

(Raj Vir Sharma)
Member(J)

(Shekhar Agarwal)
Member(A)

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